



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

दूरभाष: / Ph. : 0532-2569727

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झूंसी, प्रयागराज - 221506
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhunsi, Prayagraj.

roprayagraj@uppcb.in

Ref-G01005/NGT OA 593/2022/2024

DATED-05.02.2024

To,

E-Mail/Registered Post

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
[E-Mail:- judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

Subject:- Compliance inspection report in Passed by Hon'ble National Green Tribunal in O.A. No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh & Ors. in order dated 21-12-2023.

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 21-12-2023 by Hon'ble National Green Tribunal in O.A. No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh & Ors. The compliance inspection report of dated 05.02.2024 is submitted for your kind perusal and necessary action please.

Encl:-As Above.

Your Sincerely

RAMESH KUMAR SINGH
Digitally signed
by RAMESH
KUMAR SINGH
Date: 2024.02.05
13:39:45 +05'30'

(R. K. Singh)

Regional Officer

Copy to:-

1. Member Secretary, U.P. Pollution Control Board Lucknow for information.
2. District Magistrate, Prayagraj for information.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
4. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
5. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.

Regional Officer

Inspection report of M/s Pahalwan Brick Field, Ajmatpur, Bindki, Fatehpur in compliance of order passed by Hon'ble National Green Tribunal New Delhi on dated 21.12.2023 in O.A. No. 593/2022 Piyush Kumar Singh Vs. State of U.P. and Ors.-

1- National Green Tribunal New Delhi has passed following order on dated 21.12.2023 in above matter.

“.....3. In terms of the previous order UPPCB has filed a general report stating that in district Fatehpur about 490 brick kilns were identified, out of which 02 brick kilns were dismantled, 212 brick kilns are closed by UPPCB and remaining 276 brick kilns have valid Consent to Operate.

4. In respect of the above newly impleaded project proponent, nothing has been disclosed in the report filed by UPPCB.

5. Let fresh report be filed by UPPCB disclosing the status of the above impleaded project proponent. Let same be filed on or before the next date of hearing.....”

2- The said Brik Kiln M/s Pahalwan Brick Field, Ajmatpur, Bindki Fatehpur was established before the publishment of brick kiln guideline of establishment Rule 2012. The Distriat Panchayat bylaws is applicable on the above brick kiln and the sight of brick kiln is as per the bylaws of Distriat Panchayat. At the time of inspection on dated 05-02-2024 brick kiln was found operational and the orchard recorded in the name of Shri Kisan Pal Singh S/o of Shri Jagmohan Singh located in Gata No. 132 distance is about 85 meters in west direction from the chimney of M/s Pahalwan Brick Field was found with sufficient quantity of fruits on the trees.

3- The Regional Office UPPCB, Prayagraj has been granted CTO (consent to operate) to the said brick kiln on dated 18-04-2022 which is valid till 31-07-2024. The brick kiln capacity is 15000 brick per day. Approx 3 kld water is being used for domestic purposes which is treated by Septic Tank/Sock Pit. The unit has installed a proper height of chimney of 30 meter.

4- The unit was found complying all the pollution norms at the time of inspection.

The inspection report is submitted for kind attention and necessary action please.

Ramjas Prasad Digitally signed
by Ramjas Prasad
Date: 2024.02.05
13:38:52 +05'30'
(Ramjas Prasad)
Seientfic Assistant
UPPCB,Prayagraj